Declaration of Assets and Liabilities

Year 2024-2025

I, <u>Arbind kumar das</u>, Son of <u>Late Tinkouri Das</u>, aged <u>54</u> years (APPROX), belonging to Bihar Legislative Assembly, Patna Service and presently working as ASSISTANT of Bihar Legislative Assembly, Patna give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependents*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

116	r. Description o.	Self	Spouse Name(S) Pinki Devi	Dependant- 1	Dependant- 2 Name	Dependant 3 Etc. Name
(1	Cash	10,000/-	6,000/-	NIL.	NIL.	NIL.
(i	Financial Institutions And Non-Banking Financial Companies	SAVING A/c SBI 1,000/-	B O B SB A/c 3,000/-	NIL.	NIL.	NIL.
(ii	Debentures and Shares in companies	NIL.	NIL.	NIL.	NIL.	NIL.
(iv	Other financial institutions, NSS, Postal Savings,	LIC OF 27,927/- Y 1,500/-Y	NIL.	NIL.	NIL.	NIL.
	LIC Policies, etc.		villet dagly			
(v)	Motor Vehicles (details of make, etc.)	NIL.	NIL.	NIL.	NIL.	NIL.
(vi)	Jewelry (give details of weight and value)	10 gms. GOLD 58,000/- (Approx)	50 gms. GOLD 2,90,000/- (Approx) Silver 200 gms.	NIL.	NIL.	NIL.
(vii)	Othoraga		(Approx)	applessing and the		
(111)	Other assets, such as values of claims / interests	NIL.	NIL.	NIL.	NIL.	NIL.

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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^{*} Dependant here means a person substantially dependent on the income of the employee.

B. **Details of Immovable assets**

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse	-Panadille	Dependant-	2 Downey
(i)	Agricultural Land	Rni Bamia	Name(S)	Name	Name	
	- Location(s) - Survey number(s) - Extent (Total	22 DL Tota	NIL.	NIL.	NIL.	NIL.
	measurement) -Current market value	p (2008) 2016	A PROPERTY.	Section And Care	a maint sing	e establishment f
(ii)	Non-Agricultural Land			\$150 market	Light on Shipping	201
	- Location(s) - Survey number(s)	home 1022 Sq.Fit	NIL.	NIL.	NIL.	NIL.
N Sign	- Extent (Total measurement) -Current market value			E STATE	1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1	200
(iii)	Buildings (Commercial	A No.		and the same	And Propagation	1.00
	and residential) Location(s) - Survey /door number(s)	NIL.		NIL.	NIL.	NIL.
11.0	- Extent (Total measurement) - Current market value					
v)	Houses / Apartments.	NIL.	NIL.			
	etc Location(s) - Survey /door number(s) - Extent (Total measurement)		21/3/2	NIL.	NIL.	
1	- Current market value Others (such as				L LEAD BY	1020-1
10000	nterest in property)	NIL.	NIL.	VIL.	JIL.	NIL.

I give herein below the details of my liabilities / over dues to public financial (2) institutions and government dues:-[Note: Please give separate details for each item)

Sr. No.	Description Description	Name & address of Bank / Financial Institutions(s) /	Amount outstanding as
(a)	(i) Loans from Banks (ii) Loans from financial	SBI BVM Ptana 05,50,000/- yes Bank, patna 03,50,000/- H.D.F.C Bank patna 13,00,000/- I.C.I.C Bank patna 10,00,000/-	02.02.2024 05,15,000/- 03,25,000/- 12,00,000/-
	institutions from financial (iii) Government Dues:	INIL STATE OF THE	09,00,000/- NIL
	(a) dues to departments dealing with government accommodation	NIL	NIL
COMME EN	(b) dues to departments dealing with supply of water	NIL	NIL '
V059852 132	(c) dues to departments dealing with supply of electricity	NIL	NIL
L	(d) dues to departments dealing with telephones	NIL	NIL
((e) dues to departments dealing with government transport including aircraft and helicopters)	NIL	NIL CONTRACTOR CONTRACTOR
		NIL	NIL
		avist hais	

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(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	ASSESMENT YEAR	I MAX IN MICHES STORAGE
		PAN NoAZRPD6069J	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		ŊĬĹ
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

C. Personal Detail

GPF/CPF/PRAN No.	:-	PTS/BLA-1184	
Gender	:-	M	(M/F)
Date of Birth	Ė	0 4 1 0 1 9 6 9	(DD/MM/YYYY)
Class/Group	÷	B (A/B/C)	
Càdre .	:-	ASO, (B L A)	
		(Full Name e.g. B.A.SBihar Administrative Service, B.S.S Bihar Secretariat Service etc.)	e e e e e e e e e e e e e e e e e e e
Home District	:-	BHAGALPUR	

I hereby declare that the above details are true to the best of my knowledge and belief.

Name of Employee: <u>Arbind kumar das</u>

Place: PATNA Designation: ASSISTANT

Date: .. 02 /02/2024 Department: BIHAR LEGISLATIVE ASSEMBLY

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Arbind Kenner Das